

NOTIFICATION No. 18 / 2013

I

The Government in G.O.Ms.No.79, Home (Courts.II) Department, dated 13.01.2012 have issued orders sanctioning the Constitution a Special Court to deal with MCOP cases in the cadre of District Judge at Krishnagiri in Krishnagiri District.

Thiru S.Sathikumar, Chief Judicial Magistrate, Tiruvallur, who has been promoted as District Judge (Entry Level) on regular basis, in G.O.(D) No.5, Public (Special.A) Department, dated 17.01.2013 is posted as Special District Judge, Special District Court to deal with MCOP cases at Krishnagiri in Krishnagiri District in the said newly sanctioned Court.

II

The Senior Civil Judges mentioned in Column (1) below, who have been promoted as District Judges (Entry Level), on regular basis, in G.O.(D) No.8, Public (Special.A) Department, dated 18.01.2013 are posted to the posts mentioned against their names in Column (2) below:

Sl.No	Name and Designation (1)	On promotion as District Judge (Entry Level), posted as (2)
1	Ms. R.N.Manjula, Chief Judicial Magistrate, Namakkal.	IV Additional District Judge, Tirunelveli vice Ms. R.Kamalavathy, transferred.
2	M.M.Krishnan, Chief Judicial Magistrate, Pudukkottai.	II Additional District Judge (CBI Cases), Madurai vice Thiru G.Palaniappan, transferred.

III

The District Judges mentioned in Column (1) below are transferred and posted to the posts mentioned against their names in Column (2) below:

Sl.No	Name and Designation (1)	Transferred and posted as (2)
1	Thiru A.Devasahayam, Sessions Judge, Mahalir Neethimandram, Tirunelveli.	Principal District Judge, Namakkal in the existing vacancy.
2	Thiru.G.Palaniappan, II Additional District Judge (CBI Cases), Madurai.	XVIII Additional Judge, City Civil Court, Chennai in the existing vacancy.
3	Thiru.M.Mony, Judge, I Addl. Special Court for Exclusive Trial of cases under NDPS Act, Chennai.	V Additional Judge (TADA), City Civil Court, Chennai in the existing vacancy.
4	Ms. R.Kamalavathy, IV Additional District Judge, Tirunelveli.	III Additional District Judge, Tirunelveli vice Thiru P.Dhanabal, transferred.
5	Thiru P.Dhanabal, III Additional District Judge, Tirunelveli.	II Additional District Judge (PCR), Tirunelveli vice Thiru T.S.Nandakumar, transferred.
6	Thiru T.S.Nandakumar, II Additional District Judge (PCR), Tirunelveli.	I Additional District Judge, Tirunelveli in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 31.01.2013.

Sd/- G.CHOCKALINGAM,
REGISTRAR GENERAL

R.O.C.No.122-A/2013-B2

**SENIOR CIVIL JUDGE,
TRANSFER & POSTING**

NOTIFICATION No. 19 / 2013

The Government in G.O.Ms.No.79, Home (Courts.II) Department, dated 13.01.2012 have issued orders sanctioning the Constitution a Special Court to deal with MCOP cases in the cadre of Senior Civil Judge at Krishnagiri in Krishnagiri District.

Thiru P.Asokan, Additional Special Judge, Krishnagiri is transferred and posted as Special Sub Judge, Special Sub Court to deal with MCOP cases at Krishnagiri in Krishnagiri District in the said newly sanctioned Court.

HIGH COURT, MADRAS.
DATED: 31.01.2013.

Sd/- G.CHOCKALINGAM,
REGISTRAR GENERAL

R.O.C.No.122-A/2013-B2

CIVIL JUDGE
POSTING

NOTIFICATION No. 20 / 2013

The Government in G.O.Ms.No.431, Home (Courts.II) Department, dated 01.08.2011 have issued orders sanctioning the constitution of Special Court to conduct exclusive trial of Land Grabbing cases at Krishnagiri in Krishnagiri District in the cadre of Civil Judge along with other Special Courts to conduct exclusive trial of Land Grabbing cases in the cadre of Civil Judge in various Districts.

Ms.G.Kalaivani, newly appointed Civil Judge, who has been provisionally selected for appointment to the post of Civil Judge by direct recruitment and appointed to act temporarily as Civil Judge in the Tamil Nadu State Judicial Service in G.O.(4D) No.71, Home (Courts.I) Department, dated 10.09.2012 and now undergoing practical training at District Headquarters at Chennai is posted as Special Judicial Magistrate, Special Court for exclusive trial of Land Grabbing cases at Krishnagiri in the newly sanctioned Court.

HIGH COURT, MADRAS.
DATED: 31.01.2013.

Sd/- G.CHOCKALINGAM,
REGISTRAR GENERAL